

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4324
TO BE ANSWERED ON 11.08.2016**

HYDRO POWER PLANTS

**†4324. SHRI SUMEDHANAND SARSWATI:
SHRI RAJU SHETTY:**

**Will the Minister of POWER
be pleased to state:**

- (a) the number of hydro-electric projects set up in various States of the country during the last two years;**
- (b) whether a number of proposals received from different States for setting up of hydro-electric projects are pending with the Government, if so, the State-wise details thereof and the action taken by the Government thereon, State-wise and proposal-wise;**
- (c) whether the Government proposes to set up a new power plant in Kota district of Rajasthan; and**
- (d) if so, the action taken by the Government in this regard so far?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : 9 Hydro Electric Projects, with a total capacity of 2357 MW, were commissioned during the last two years, and the current year (till 31.07.2016) in various states of the country. Out of these 9 projects (2357 MW), three projects were partially commissioned during this period and the details thereof are given at Annex-I.

(b) : Detailed Project Reports (DPRs) of 15 Hydro Electric schemes with a total Installed Capacity of 8,457 MW have been received by various appraising Groups in CEA/CWC/GSI/CSMRS as on 30.6.2016 for examination. The details of these projects and action taken so far, in this regard, are given at Annex-II.

The Central Electricity Authority (CEA) is reviewing these projects regularly with various appraising agencies and project developers for expeditious appraisal of DPRs.

(c) & (d) : As regards Thermal Power Projects, after enactment of the Electricity Act, 2003, Techno Economic Clearance (TEC) for setting up of Thermal Power Project is not required. As such, Government has not received any proposal for setting up new power plant either Hydroelectric (above 25 MW) or Thermal, in Kota District of Rajasthan.

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 4324 TO BE ANSWERED IN THE LOK SABHA ON 11.08.2016.

HYDRO CAPACITY ADDITION DURING THE LAST TWO YEARS

Sl. No.	Name of Project/Executing Agency/State/Capacity (MW)	Unit Nos.	Capacity (MW)	Commissioning Date
Commissioned During 2014-15				
1.	Parbati-III # NHPC, HP 4x130=520 MW	Unit- 4	130	22.05.2016
2.	Rampur # SJVN Limited, HP. 6x68.67 = 412 MW	Unit- 3 Unit- 4 Unit- 6	68.67 68.67 68.67	31.07.2014 12.06.2014 04.12.2014
3a.	Koldam NTPC, HP. 4x200 = 800 MW	Unit- 1 Unit- 2	200 200	31.03.2015 30.03.2015
Total (2014-15)			736	
Commissioned During 2015-16				
3b.	Koldam NTPC, HP. 4x200 = 800 MW	Unit- 3 Unit- 4	200 200	10.04.2015 12.06.2015
4a.	Teesta Low Dam-IV ## NHPC, W.B. 4x40 = 160 MW	Unit- 1 Unit- 2	40 40	14.02.2016 16.03.2016
5.	Baglihar - II JKPDC, J&K 3x150 = 450 MW	Unit- 1 Unit- 2 Unit- 3	150 150 150	05.09.2015 29.09.2015 26.10.2015
6.	Lower Jurala TSGENCO, Telangana 6x40 = 240 MW	Unit- 1 Unit- 2 Unit- 3 Unit- 4	40 40 40 40	14.10.2015 30.09.2015 04.01.2016 05.03.2016
7.	Srinagar AHPCL, Uttarakhand 4x82.5 = 330 MW	Unit- 1 Unit- 2 Unit- 3 Unit- 4	82.5 82.5 82.5 82.5	10.04.2015 08.06.2015 20.04.2015 03.06.2015
8.	Jorethang Loop DANS Pvt. Ltd., Sikkim 2x48 = 96 MW	Unit- 1 Unit- 2	48 48	22.09.2015 23.09.2015
Total (2015-16)			1516	
Commissioned During 2016-17				
4b.	Teesta Low Dam-IV ## NHPC, W.B. 4x40 = 160 MW	Unit- 3	40	03.07.2016
9.	Kashang-I HPPCL, H.P. 1x65 = 65 MW	Unit-1	65	26.06.2016
Total (2016-17)			105	
Total (2014-till date)			2357 MW	

The other units of these projects were commissioned during the year 2013-14.

4th unit of TLD IV is likely to be commissioned during Aug, 2016.

**ANNEX REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 4324
TO BE ANSWERED IN THE LOK SABHA ON 11.08.2016.**

Status of Hydro-Electric Schemes in India under Examination in CEA

As on 30.06.2016

Sl. No	Scheme/ State/ Agency	Installed Capacity (MW)	Status
1	Kwar J&K/ CVPP	540	DPR is under examination in respect to Civil design and Cost aspects in CEA/CWC. Compliance is awaited from the Developer. Other aspects are examined and appraised.
2	Sawalkot J&K/JKPDC	1856	DPR has been examined and appraised in respect to Design aspects and Cost aspects are under examination in CEA/CWC.
3	Seli, H.P./SHPCL	400	DPR has been examined and appraised in respect to all aspects except Geological aspect. Concurrence meeting held on 29.09.15. Developer has to complete Geological Investigations and submit report to GSI for vetting. The Developer has informed that Geological Investigations report will be submitted by March, 2017.
4	Sach Khas H.P/ L&T HHPL	267	DPR has been examined and appraised in respect to all aspects and concurrence meeting shall be held in August, 2016.
5	Jelam Tamak/ Uttarakhand/ THDCIL	108	DPR has been cleared from all aspects except cost of Civil works. The DPR cannot be concurred for want of report on e-flow of Empowered Committee of MoWR, RD & GR in view of DO letter of Hon'ble Minister (MoWR, RD, GR) dated 8.11.2015.
6	Bowala Nand Prayag Uttarakhand/ UJVNL	300	DPR has been examined and appraised in respect to all aspects. The DPR cannot be concurred for want of report on e-flow of Empowered Committee of MoWR, RD & GR in view of DO letter of Hon'ble Minister (MoWR, RD, GR) dated 08.11.2015.
7	Dagmara Bihar/ BSHPCL	130	<i>DPR has been examined and appraised in respect to all aspects and concurrence meeting held on 20.03.2013. Concurrence was not accepted by the Authority due to high Project cost & tariff. The Developer vide letter dated 5.7.16 has submitted apportionment of cost reducing cost by Rs. 296.1 crs. The same was examined in CWC and CWC issued comments on 18.7.16. Compliance is awaited from Developer.</i>

8	Umngot Meghalaya /MCPG CL	210	<i>DPR has been examined and appraised in respect to hydrology and Power Potential aspects. Other aspects are under examination in CEA/GSI/CSMRS. Developer is not showing much interest in furnishing clarifications.</i>
9	Subansiri Middle (Kamla) Arunachal Pradesh/ KHEPCL	1800	DPR has been examined and appraised in respect to hydrology, Power Potential etc aspects. Design aspects are under examination in CWC/GSI/CSMRS/CEA.
10	Tagurshit Arunachal Pradesh/ L&T	74	DPR has been examined and appraised in respect to all aspects and concurrence meeting shall be held in August, 2016.
11	Attunli HEP Ar. Pr. /AHEPCL	680	DPR has been examined and appraised in respect to Design aspects except Geotechnical aspect. Geotechnical aspect and Cost aspects are under examination in CSMRS/CWC/CEA.
12	Turga PSS W.B./ WPSEDCL	1000	DPR has been examined and appraised in respect to all aspects and concurrence meeting held on 04.08.2016.
13	Loktak D/S Manipur /NHPC	66	DPR has been examined and appraised in respect to Design and Cost aspects. Geotechnical aspect is under examination in CSMRS. The Developer has to submit commitment regarding Rock Fracture tests.
14	Mago Chu Arunachal Pradesh/ SMCPCL	96	DPR has been reconsidered for examination/ concurrence in CEA on 17.03.2016 due to revision of cost (from 879.12 Crs. to 1042.08 Crs.) and is under examination in CWC/GSI/CSMRS/CEA.
15	Kirthai-II J&K/ JKPDC	930	DPR has been reconsidered for examination/ concurrence on 31.5.16 in CEA due to revision in power planning aspects on account of environmental flows revised by MoEF& CC.
	Total	8457	
